

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 105(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE COMPANY: Mr. Gobinder Singh Chopra & Ors. V/s. M/s. Mr. Preminder Singh & Ors.

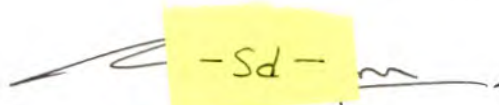
SECTION OF THE COMPANIES ACT: 241/242

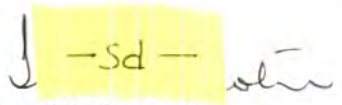
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Vinay Shukla, Advocate Mr. Jeevesh, Advocate Mr. Amitabh Chatturvedi, Advocate		
	For the Respondent (s)	: Mr. Arun Kathpalia, Sr. Advocate for R-6 Mr. Deepak Agarwal, Advocate for R-6 Mr. Ritin Rai, Advocate for R1-4 Mr. S.Santanam Swaminadhan, Advocate for R1-4 Ms. Nishtha Khurana, Advocate for R1 - 4 Mr. Aabhas Kshetarpal, Advocate for R1-4 Mr. A. Chatterjee, Advocate for R-5		

Order

Ld. Counsel for the Petitioner wishes to file a Rejoinder. Respondent no. 6 prays for liberty to file his reply. Let steps be taken.

An application has been filed by the petitioner praying for urgent relief for postponing the AGM which is fixed for 26th July. As we are not inclined to do, list this matter for hearing on 24th July, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)